

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **ORDER**

No. 214/Confdl./2025  
II-2-1/2025

Bilaspur, dated the 19<sup>th</sup> March, 2025

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s) :-

**TABLE**

<b>Sl. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Sessions Division</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1)	Shri Shailesh Kumar Ketarap, Registrar, Chhattisgarh Arbitration Tribunal	Raipur	Bilaspur	Bilaspur	I District and Additional Sessions Judge
2)	Shri Omprakash Singh Chauhan, Secretary, High Court Legal Services Committee	Bilaspur	Pratap-pur	Surajpur	District & Additional Sessions Judge
3)	Shri Neeraj Sharma, I District and Additional Sessions Judge	Mungeli	Raipur	Raipur	I District and Additional Sessions Judge
4)	Smt. Shubhra Pachouri, Member Judge, Industrial Court	Raipur	Ramanuj-ganj	Balrampur at Ramanuj-ganj	District & Additional Sessions Judge, F.T.S.C. (POCSO)
5)	Smt. Sangeeta Naveen Tiwari, District & Additional Sessions Judge, IV F.T.S.C. (POCSO)	Durg	Jagdal-pur	Bastar at Jagdalpur	District & Additional Sessions Judge, F.T.S.C. (POCSO)
6)	Smt. Leena Agrawal, I District & Additional Sessions Judge	Kanker	Sakti	Janjgir-Champa	II District and Additional Sessions Judge
7)	Shri Sunil Kumar Jaiswal, I District & Additional Sessions Judge	Bilaspur	Dante-wada	Dakshin Bastar (Dantewa-da)	District & Additional Sessions Judge of the Special Court for trial of Naxalite Cases
8)	Smt. Vandana Deepak Dewangan, VII District & Additional Sessions Judge	Raipur	Saraipali	Mahasa-mund	I District & Additional Sessions Judge

*[Signature]*  
19/3/25

Contd...2/-

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
9)	Shri Vijay Kumar Minj, II District & Additional Sessions Judge	Raipur	Pakhanjur	Uttar Bastar (Kanker)	District & Additional Sessions Judge
10)	Smt. Tajeshwari Devi Dewangan, District & Additional Sessions Judge	Garia-band	Raigarh	Raigarh	I District & Additional Sessions Judge
11)	Shri Anish Dubey, District & Additional Sessions Judge	Dongargarh	Durg	Durg	District & Additional Sessions Judge, IV F.T.S.C. (POCSO)
12)	Shri Shahabuddin Qureshi, Additional Secretary, Law & Legislative Affairs Department	Raipur	Gharghora	Raigarh	District and Additional Sessions Judge, F.T.S.C. (POCSO)
13)	Smt. Pratibha Verma, I District & Additional Sessions Judge	Raigarh	Dongargarh	Rajnandgaon	District & Additional Sessions Judge
14)	Shri Aditya Joshi, Officer-on-Special Duty, High Court of Chhattisgarh	Bilaspur	Bilaspur	Bilaspur	X District and Additional Sessions Judge
15)	Ku. Mohani Kanwar, District & Additional Sessions Judge (F.T.C.)	Raipur	Khairagarh	Rajnandgaon	District & Additional Sessions Judge
16)	Shri Balaram Sahu, II District and Additional Sessions Judge	Sakti	Garia-band	Raipur	District & Additional Sessions Judge
17)	Shri Dilesh Kumar Yadav, III District & Additional Sessions Judge	Raipur	Raigarh	Raigarh	District & Additional Sessions Judge, (F.T.C.)
18)	Shri Rakesh Kumar Som, District & Additional Sessions Judge, II F.T.S.C. (POCSO)	Raipur	Mungeli	Mungeli	I District and Additional Sessions Judge
19)	Ku. Smita Ratnawat, Additional Judge to the Court of District & Additional Sessions Judge	Bhatapara	Ambikapur	Sarguja at Ambikapur	V District & Additional Sessions Judge
20)	Smt. Vibha Pandey, XIV District & Additional Sessions Judge	Raipur	Kanker	Uttar Bastar (Kanker)	I District & Additional Sessions Judge
21)	Shri Ashok Kumar Lal, Member Secretary, Chhattisgarh State Legal Services Authority	Bilaspur	Bhatapara	Baloda-Bazar	Additional Judge to the Court of District & Additional Sessions Judge
22)	Shri Jitendra Kumar Singh, II District & Additional Sessions Judge	Katghora	Raipur	Raipur	II District & Additional Sessions Judge

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Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
23)	Shri Shailesh Sharma, District & Additional Sessions Judge (F.T.C.)	Dante-wada	Raipur	Raipur	III District & Additional Sessions Judge
24)	Shri Sanjay Agarwal, District & Additional Sessions Judge	Pratap-pur	Raipur	Raipur	XIV District & Additional Sessions Judge
25)	Shri Santanoo Kumar Deshlahre, District & Additional Sessions Judge of the Special Court for Trial of Naxalite Cases	Dante-wada	Raipur	Raipur	District & Additional Sessions Judge, (F.T.C.)
26)	Shri Avinash Kumar Tripathi, X District & Additional Sessions Judge	Bilaspur	Amba-garh Chowki	Rajnand-gaon	District and Additional Sessions Judge (F.T.C.)
27)	Shri Vinay Kumar Pradhan, District & Additional Sessions Judge	Baikunth-pur	Raipur	Raipur	District & Additional Sessions Judge, II F.T.S.C. (POCSO)
28)	Shri Agam Kumar Kashyap, Additional Registrar (Judicial), Hgih Court of Chhattisgarh	Bilaspur	Bilaspur	Bilaspur	IX District & Additional Sessions Judge
29)	Shri Anil Kumar Bara, III District & Additional Sessions Judge	Janjgir-Champa	Janjgir-Champa	Janjgir-Champa	District & Additional Sessions Judge (F.T.C.)
30)	Smt. Yashoda Nag, District & Additional Sessions Judge (F.T.C.)	Konda-gaon	Konda-gaon	Konda-gaon	District & Additional Sessions Judge, F.T.S.C (POCSO)
31)	Shri Tajuddin Asif, District & Additional Sessions Judge	Pakhan-jur	Balod	Balod	District & Additional Sessions Judge (F.T.C.)
32)	Smt. Shruti Dubey, Additional Judge to the Court of I District & Additional Sessions Judge	Manen-dragarh	Manen-dragarh	Koria (Baikunth-pur)	II District & Additional Sessions Jduge
33)	Shri Dheerendra Pratap Singh Dangi, III District & Additional Sessions Judge	Dantew-ada	Dante-wada	Dante-wada	II District & Additional Sessions Judge
34)	Shri Sameer Kujur, District & Additional Sessions Judge (F.T.C.)	Baikunth-pur	Baikunth-pur	Koria (Baikunth-pur)	District & Additional Sessions Judge

**Note:** (i) The Judicial Officers, whose name are mentioned at serial no. 22 & 31, shall not be entitled to any transfer grant and/or allowance(s) pursuant to transfer on their own request.

BY ORDER OF THE HIGH COURT

*h. 19/3/25.*  
(K. VINOD KUJUR)  
REGISTRAR GENERAL

Contd...4/-

Endt. No. 215/Confdl./2025  
II-2-1/2025

Bilaspur, dated the 19<sup>th</sup> March, 2025

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21)
  - (1) Shri Shailesh Kumar Ketarap, Registrar, Chhattisgarh Arbitration Tribunal, Raipur,
  - (2) Shri Omprakash Singh Chauhan, Secretary, High Court Legal Services Committee, Bilaspur,
  - (3) Shri Neeraj Sharma, I District and Additional Sessions Judge, Mungeli,
  - (4) Smt. Shubhra Pachouri, Member Judge, Industrial Court, Raipur,
  - (5) Smt. Sangeeta Naveen Tiwari, District & Additional Sessions Judge, IV F.T.S.C. (POCSO), Durg,

*[Handwritten Signature]*  
19/3/25

Contd...5/-

- (6) Smt. Leena Agrawal, I District & Additional Sessions Judge, Kanker,
- (7) Shri Sunil Kumar Jaiswal, I District & Additional Sessions Judge, Bilaspur ,
- (8) Smt. Vandana Deepak Dewangan, VII District & Additional Sessions Judge, Raipur,
- (9) Shri Vijay Kumar Minj, II District & Additional Sessions Judge, Raipur,
- (10) Smt. Tajeshwari Devi Dewangan, District & Additional Sessions Judge, Gariaband,
- (11) Shri Anish Dubey, District & Additional Sessions Judge, Dongargarh,
- (12) Shri Shahabuddin Qureshi, Additional Secretary, Law & Legislative Affairs Department, Raipur,
- (13) Smt. Pratibha Verma, I District & Additional Sessions Judge, Raigarh,
- (14) Shri Aditya Joshi, Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur,

*for information and compliance. He is directed to take over charge at his new place of posting **on or before 01.04.2025** and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **by 01.04.2025** under intimation to this Registry.*

- (15) Ku. Mohani Kanwar, District & Additional Sessions Judge (F.T.C.), Raipur,
- (16) Shri Balaram Sahu, II District and Additional Sessions Judge, Sakti,
- (17) Shri Dilesh Kumar Yadav, III District & Additional Sessions Judge, Raipur,
- (18) Shri Rakesh Kumar Som, District & Additional Sessions Judge, II F.T.S.C. (POCSO), Raipur,
- (19) Ku. Smita Ratnawat, Additional Judge to the Court of District & Additional Sessions Judge, Bhatapara,
- (20) Smt. Vibha Pandey, XIV District & Additional Sessions Judge, Raipur,
- (21) Shri Ashok Kumar Lal, Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
- (22) Shri Jitendra Kumar Singh, II District & Additional Sessions Judge, Katghora,
- (23) Shri Shailesh Sharma, District & Additional Sessions Judge (F.T.C.), Dantewada,
- (24) Shri Sanjay Agarwal, District & Additional Sessions Judge, Pratappur,
- (25) Shri Santanoo Kumar Deshlahre, District & Additional Sessions Judge of the Special Court for Trial of Naxalite Cases, Dantewada,
- (26) Shri Vinay Kumar Pradhan, District & Additional Sessions Judge, Baikunthpur,
- (27) Shri Agam Kumar Kashyap, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur,

*for information and compliance. He is directed to take over charge at his new place of posting **on or before 01.04.2025** and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **by 01.04.2025** under intimation to this Registry.*

*12/19/3/25*

- (28) Shri Anil Kumar Bara, III District & Additional Sessions Judge, Janjgir-Champa,
- (29) Smt. Yashoda Nag, District & Additional Sessions Judge (F.T.C.), Kondagaon,
- (30) Shri Tajuddin Asif, District & Additional Sessions Judge, Pakhanjur,
- (31) Smt. Shruti Dubey, Additional Judge to the Court of I District & Additional Sessions Judge, Manendragarh,
- (32) Shri Dheerendra Pratap Singh Dangi, III District & Additional Sessions Judge, Dantewada,
- (33) Shri Sameer Kujur, District & Additional Sessions Judge (F.T.C.), Baikunthpur,

*for information and compliance. He/She is directed to take over charge at his/her new place of posting **on or before 01.04.2025** and send his/her handing and taking over charge reports to this Registry.*

- (34) Shri Avinash Kumar Tripathi, X District & Additional Sessions Judge, Bilaspur,

*for information and compliance. He is directed to take over charge at his new place of posting **on 29.03.2025 F.N. positively** as the court will start functioning w.e.f. 29.03.2025 and send his handing and taking over charge report to this Registry.*

- 22) Principal District & Sessions Judge, Durg/ Janjgir-Champa/ Korba/ Surajpur/ Balodabazar-Bhatapara/ Bilaspur/ Dakshin Bastar (Dantewada)/ Korla (Baikunthpur)/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Uttar Bastar (Kanker) for information. He/She is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same **by 01.04.2025** (if he/she has been transferred to another place) under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 23) Principal District & Sessions Judge, Bilaspur for information. He/She is requested to impress upon transferred Officer that if he is in occupation of Government accommodation, he should vacate the Government accommodation **by 29.03.2025**.
- 24) Principal District & Sessions Judge, Balod/Balrampur - Ramanujganj/ Bemetera/ Bastar (Jagdapur)/ Dhamtari/ Jashpur / Kabirdham (Kawardha)/ Kondagaon/ Sarguja (Ambikapur)/ Mahasamund for information.
- 25) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 26) Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/Works), High Court of Chhattisgarh, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 29) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 30) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 32) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 33) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.

*h.l.*  
*19/3/25.*

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- 34) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 35) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 36) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

*K. Vinod Kujur*  
19/3/21

(K. VINOD KUJUR)  
REGISTRAR GENERAL